

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 65 of 2013 &
IA No.103 of 2013

Dated : 30th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Amarkantak Power Ltd. ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Akhil Sibal,
Mr. Vikas Mishra,
Ms. Aditi Sharma
Mr. Sakya Singha Chaudhary

Counsel for the Respondent(s): Mr. M.G. Ramachandran,
Mr. Chirag Kher for R-2
Mr. Ravi Prakash &
Ms. Puja Priyadarshini for R-3
Ms. Suparna Srivastava for R-4

ORDER

The Learned Counsel for all the parties have finished their arguments. They are directed to file their respective comprehensive written submissions on or before 6th August, 2013 after serving copy on the other side.

Post the matter for reporting compliance on **6th August, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Rkt/mk